GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 14th February, 2019

NO. LJ (B) 6/2019/34 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates for conduct of General Elections to the Khasi Hills & Jaintia Hills Autonomous District Council, 2019.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Smti C. Kharkongor, IAS Commissioner of Disabilities, Meghalaya, Shillong.	East Jaintia Hills District, Khliehriat.	Deputy Commissioner, East Jaintia Hills.
2.	Shri E. Kharmalki, IAS Director, Urban Affairs, Meghalaya, Shillong.	-do-	-do-
3.	Shri J.P. Lakiang, MCS Joint Secretary, Forest Department, Shillong.	-do-	-do-
4.	Dr. Rita Sumer District Animal & Husbandry Veterinary Officer, Khliehriat.	-do-	-do-
5.	Shri R.R. Lyngskor Executive Engineer, Water Resources, Khliehriat.	-do-	-do-
6.	Shri J.Tariang Executive Engineer, PWD(Roads), NEC Division, Khliehriat.	-do-	-do-
7.	Shri S. Pasweth General Manager, DCIC, Khliehriat.	-do-	-do-
8.	Shri Hamrish Thubru District Soil & Water Conservation Officer, Khliehriat.	-do-	-do-
9.	Shri I Lhuid Executive Engineer, DRDA, Khliehriat.	-do-	-do-
10.	Shri L. Hinge District Horticulture Officer, Khliehriat.	-do-	-do-
11.	Smti Queen Mary Lyngdoh Assistant Director, Horticulture, Khliehriat.	-do-	-do-
12.	Shri Govern Starwell Pala Functional Manager, DCIC, Khliehriat.	-do-	-do-

13.	Dr. Worcynia Challam Senior Animal & Husbandry Veterinary Officer, Khliehriat.	-do-	-do-
14.	Shri Taiwanyoo War Assistant Soil and Water Conservation Officer, Khliehriat.	-do-	-do-
15.	Dr. Ohiyoo War Animal & Husbandry Veterinary Officer, Khliehriat.	-do-	-do-
16.	Shri Hubert Kharbuki Superintendent of Fishery, Khliehriat.	-do-	-do-
17,	Shri P.S. Suchen Assistant Director, Horticulture, Khliehriat.	-do-	-do-
18.	Shri Khlurmanik Kurbah Assistant Executive Engineer, PWD, NEC.	-do-	-do-
19.	Dr. B. Langbang Animal & Husbandry Veterinary Officer, Khliehriat.	-do-	-do-
20.	Shri J.L.Kharwanlang Superintendent of Taxes, Khliehriat	-do-	-do-
21.	Smti E.N.Suchiang District Agriculture Officer, Khliehriat	-do-	-do-

This Department's Notification No. LJ(B)6/2019/30, Dt. 12th February, 2019 stands <u>cancelled</u>.

sd - (*E.M. Donn*),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 6/2019/34-A, Copy to:-

Dated Shillong, the 14th February, 2019

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.

2. The Chief Electoral Officer, Meghalaya.

3. The Deputy Commissioner, East Jaintia Hills District, Khliehriat.

- 4. District Council Affairs Department with reference to letter No. DCA.8.2014/133, dt. 11th February, 2019.
- 5. Personnel A.R (A) Department.

6. Election Department.

- Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
- 8. Director of Information and Public Relation, Meghalaya, Shillong

9. Office Copy.

By Order etc.,

Joint Secretary to the Govt. of Meghalaya Law (B) Department.
